

No. DSJ/BLP/EC/Covid-19/2020
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 18th May, 2020.

OFFICE ORDER.

In view of the order dated 18.05.2020 of the Hon'ble High Court, the office orders dated 16.05.2020 of this office regarding functioning of Courts in this Division in abeyance till further orders and all the Judicial officers are requested to carryout their earlier arrangement for disposal of urgent official/Judicial work as per the directions contained in the office order dated 02.05.2020 of this office.


District & Sessions Judge,
Bilaspur, H.P.


Endst.No. DSJ/BLP/EC/Covid-19/2020

1995

Dated Bilaspur, the 18th May, 2020.

Copy forwarded to :-

1. All the Judicial Officers of this Division for necessary action.
2. The AP/SA with the directions to update the District Courts website accordingly.
3. Notice Board.


District & Sessions Judge,
Bilaspur, H.P.
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